

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 03-03-2020

PRESENT: SHRI R.VARADHARAJAN, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : IBA/27/2020
NAME OF THE PETITIONER(S) : AVANT GARDE HEALTHCARE ENGINEERING
SOLUTIONS PVT LTD
NAME OF THE RESPONDENT(S) : SWISS GARNIER GENEXIAS SCIENCES PVT LTD
UNDER SECTION : SEC 9 OF IBC

S.No.	Name (in Capital)	Represented by	Signature
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	M. Channmathi For Akm LLP	For C/D	Channmathi
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	Ms. Aditi Tutija, Adv. Ms. Vishakha Gupta, Adv. Ms. Rahul M. Shastri, Adv.	Operational Creditor. <u>ORDER</u>	Vishakha
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Learned Counsels for the parties are present. Counsel for the Corporate Debtor seeks some more time to file reply. It is represented by the Counsel for the Corporate Debtor that since additional documents have been furnished in addition to the petition as filed by the Petitioner and in the circumstances, the same to be factored. Let the reply of the Corporate Debtor be filed within a period of fifteen days from today. Post the matter on 07.04.2020. Matter to be taken along with IBA/91/2020.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)